of the National Sports Federations (NSFs) which are autonomous in their functioning. The Government only supplements their efforts by way of providing financial assistance for participation in international competitions abroad, holding international competitions in India, conducting national championships, purchase of equipments, conducting coaching camps, etc. Nevertheless, National Sports Federations have been requested to include the component 'Training of Umpires' while finalizing the Annual Calendar of Training and Competition. Furthermore, under the "Scheme of Human Resources and Development in Sports", provision for specialized training/courses of match officials, coaches and support personnel for men as well as women has been made. Under this scheme, eligible persons can apply for financial grants from the MYAS for attending special training/courses, qualifying exams, participation in Seminars, Workshop and Conferences.

Promotion of Sports among Youth

2268. SHRIMATI SASIKALA PUSHPA: Will the Minister of SKILL DEVELOPMENT, ENTERPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the plans or schemes for developing and promoting sports among youths;
- (b) the year-wise details of funds allocated during the last two years, and in 2014-15;
 - (c) whether Government proposes to review the National Sports Policy; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The following schemes are being run by the Ministry of Youth Affairs & Sports for promotion and development of sports among the youth in the country:

- (i) "Rajiv Gandhi Khel Abhiyan" (RGKA), a centrally sponsored scheme introduced in 2014-15, in place of erstwhile Panchyat Yuva Krida aur Khel Abhiyan (PYKKA), aims at construction of integrated sports complexes in all blocks of the country in a phased manner and providing access to organized sports competitions at block, district, state and national levels.
- (ii) Urban Sports Infrastructure Scheme, introduced in 2010-11, envisages development of playfields by the State Governments through Playfield

Associations, coach development programme through Central and State Governments, creation of infrastructure including laying of artificial turfs for hockey and athletics, and construction of multipurpose hall. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and sports control boards are eligible for assistance.

- (iii) Scheme of Assistance to National Sports Federations (NSFs) for conduct of National Championships at Senior, Junior, Sub-Junior level for men and women, conduct of international tournaments in India, participation of sportspersons in international sports competitions, organizing coaching camps, engagement of foreign coaches, and procurement of sports equipments.
- (iv) National Sports Development Fund (NSDF) for various activities including giving assistance to elite athletes, who are medal prospects for their customized and tailor-made training and competition exposure.
- (v) Scheme of Human Resource Development in Sports focuses on developing human resources in sports sciences and sports medicine for the overall development of sports and games in the country to help the country to be self reliant in these fields over a period of time.
- (vi) Scheme of Special Cash Awards for Winners of medals in international sports events and their coaches.
- (vii) Scheme of Pension to Meritorious Sportspersons after they retire from active sports career with the objective of providing them financial security and incentivizing their sporting achievements.
- (viii) Scheme of National Sports Awards, for honouring them for their achievements and contributions as sportspersons and coaches.
- (ix) National Welfare Fund for Sportspersons for providing lump sum financial assistance to sportspersons now living in indigent conditions for their medical treatment etc.
- (x) Scheme of Sports & Games for Persons with Disabilities for broad-basing of sports among differently-abled sportspersons by way of conduct of training for community coaches, conduct of sports competitions and providing assistance to schools/institutes having differently-abled sportspersons on their rolls for procurement of sports equipments and engagement of coaches on contract basis.

- (xi) Grant-in-aid to Sports Authority of India, an autonomous apex body, entrusted with the task of identification of talented sportspersons and preparation and training of the identified talented sportspersons for participation in national and international sports competitions
- (xii) Grant-in-aid to Lakshmibai University of Physical Education (LNUPE), Gwalior, the national apex institution for Physical Education teachers training, National Physical Fitness Programme and Physical Education in school curriculum;
- (xiii) Grant-in-aid to National Dope Testing Laboratory (NDTL) entrusted with the task of testing of urine and blood samples and research work in dope testing.
- (xiv) Grant in-aid to National Anti Doping Agency (NADA), entrusted with the task of collection of urine and blood samples of sportspersons on random basis and spreading awareness about harmful effects of dope substances.
- (b) The details of funds allocated during last two years and in 2014-15 are given in Statement (*See* below).

(c) and (d) The Ministry of Youth Affairs & Sports had proposed a new comprehensive National Sports Policy in 2007-08, the draft of which was discussed with all stake holders viz, State Governments. Indian Olympic Association (IOA), National Sports Federations, eminent sportspersons and sports administrators. After careful consideration of the whole matter and in view of the new initiatives taken by way of introduction of the Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) in 2008, which has since been revised as Rajiv Gandhi Khel Abhiyan (RGKA)in 2014, for broad-basing of sports in the country, the Government decided that the existing National Sports Policy 2001 is sufficient to achieve the goals of both mass participation in sports and promotion of excellence in sports and decided to withdraw the draft comprehensive National Sports Policy. Accordingly, the policy was withdrawn with the approval of the Cabinet. At present, the National Sports Policy, 2001 is in existence. There is no proposal under consideration for drafting a new policy.

Written Answers to

Statement Details of funds allocated and expenditure incurred under various Plan and Non-Plan Schemes of the Department of Sports

(₹ in crore) Sl. Name of the Scheme **Funds** Funds Funds No. allocated allocated allocated 2012-13 2013-14 2014-15 1 2 3 4 5 A: Plan Schemes 1. Rajiv Gandhi Khel Abhiyan 155.00 200.00 200.00 (RGKA)[Erst while Panchayat Yuva Krida aur Khel Abhiyan, PYKKA] 2. Urban Sports Infrastructure Scheme 23.00 50.00 40.00 3. Assistance to National Sports 100.00 160.00 185.00 Federations (NSFs) 4. Secheme of Human Resource 0.00 10.00 10.00 Development in Sports (Erstwhile Talent Search & Training) 5. National Sports Development Fund 5.00 5.00 5.00 6. Promotion of sports among disabled 7.00 7.00 7.00 7. Special Cash awards to medal 4.40 5.00 13.20 winners in international sports events 8. Pension to meritorious sportspersons 2.00 2.00 2.00 9. Sports Authority of India 392.00 275.00 312.00 10. 40.00 Laxmibai National University 25.00 40.00 of Physical Education, Gwalior 11 National Anti Doping Agency (NADA) 0.00 2.00 2.00

Writte	n Answers to [30 July,	2014]	Unstarred Questions 2.	
1	2	3	4	5
12.	National Dope Testing Laboratory (NDTL)	2.50	5.70	9.00
13.	Scheme for contribution to World Anti Doping Agency (WADA)	0.50	0.60	0.60
14.	Commonwealth Games, 2010	0.00	0.10	0.10
New S	Schemes:			
15.	National Institute of Sports Sciences and Sports Medicine	0.40	2.00	1.00
16.	National Institute of Sports Coaching, Patiala	0.10	1.00	1.00
17.	National Physical Fitness Plan-Setting up of Resource Centre at LNUPE, Gwalior	0.10	1.00	0.10
18.	Scheme for identification and nurturing of sporting talent in the country (INSTAL)- Sports Schools at District level		5.60	1.00
19.	Enhancement of sports facilities in Jammu and Kashmir			200.00
20.	setting up national sports university in Manipur			100.00
21.	National Sports Talent Search System Programme			50.00
	Total	600.00	809.00	1269.00
B: No	n-Plan Schemes			
1.	Arjuna Award	1.50	1.10	1.10
2.	Dhyanchand Award	0.20	0.20	0.20
3.	Dronacharya Award	0.50	0.32	0.32

240	Written Answers to [RA	JYA SABHA]	Unstarred Questions	
1	2	3	4	5
4.	Sports Authority of India	47.32	50.18	49.10
5.	Laxmibai National University of Physical Education	9.60	11.82	11.46
6.	National Welfare Fund for sportspersons	0.50	1.00	1.00
7.	Grants to NCC/Physical Education and other expendit	0.38 ure	0.38	0.01
8.	Commonwealth Games 2010	0.00	0.00	0.00
	Total	60.00	65.00	63.19

Formulation of Sports Policy

2269. SHRI RAMDAS ATHAWALE: Will the Minister of SKILL DEVELOP-MENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has any plans to formulate a sports policy at national level like China and Japan;
- (b) whether Government has taken any steps to find out the reasons behind poor performance of India in sports at international level in the past; and
- (c) whether Sports Authority of India (SAI) is responsible to some extent for poor performance of India?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) National Sports Policy, 2001 is already in existence, which, among other objectives have two main objectives viz, promotion of excellence in sports and broadbasing of sports. There is no plan to formulate new sports policy.

(b) and (c) It is not true that performance of our players has been poor in the past years. In fact, there has been perceptible improvement in the country's performance in international sports events as is evident from the medals won by Indian sportspersons in Commonwealth Games 2010, Asian Games 2010 and London Olympics - 2012. In order to further improve the standard of sports in the country, the Government has been taking initiatives and implementing schemes for strengthening sports facilities and providing better training and coaching, etc.